

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-312**  
IB-334/ND/2020

**IN THE MATTER OF:**

Supernova Tech Craft Engineering Overseas Ltd

**Vs**

Valtrom Technologies Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s. 9 of IBC, 2016

Order delivered on 05.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel for petitioner has put in appearance and seeks time to make necessary corrections in the main application. List the case on **20.02.2020**.

In the meantime, Ld. Counsel for petitioner is directed to comply under Section 9(3)(c) of the IBC, 2016.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)